

NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH
CHENNAI

15



ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, CHENNAI HELD AT 10.30 AM ON 24-7-2018

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL
SHRI S. VIJAYARAGHAVAN, MEMBER-TECHNICAL

APPLICATION NUMBER : MA/255/IB/2018
PETITION NUMBER : CP/634/ (IB)/2017
NAME OF THE PETITIONER(S) : SRI KAVERY MEDICAL CARE (TRICHY)LTD
NAME OF THE RESPONDENT(S) : VANGAL AMMAN HEALTH SERVICES LTD
UNDER SECTION : RULE 11

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
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REPRESENTATION BY WHOM

1	Aashish Jain Wria For Sulana & Sulana	Counsel for COC/RP	
	Vasanth Shivanan	Counsel for RA	

ORDER

Counsel for COC / RP present. Counsel for Respondent present. Heard submissions by both sides. **Order is reserved.**

-sd-

(S VIJAYARAGHAVAN)
Member (Technical)

-sd-

(K ANANTHA PADMANABHA SWAMY)
Member (Judicial)